

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 202 of 2010 & 203 of 2010

Dated: 26th March, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Reliance Infrastructure Limited Appellant (s)

Versus

M.E.R.C. & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
& Ms. Richa Bhardwaja for R-1

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **16th April, 2012.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt